

NOTICE

(A) Applications are invited from amongst retired Government Servants having Law Degree for the Posts of Special Judicial Magistrates/Special Metropolitan Magistrates in following districts where there is vacancy shown in the Chart below, subject to correction and updation from time to time.

| Sl. No. | District | Number of Courts of Special Judicial Magistrates of the First Class | Number of Courts of Special Metropolitan Magistrates. | Vacancy as on 01.10.2008 |
|---------|----------------|---|---|--------------------------|
| 1. | Agra | 2 | - | - |
| 2. | Aligarh | 2 | - | - |
| 3. | Allahabad | 4 | - | - |
| 4. | Azamgarh | 1 | - | - |
| 5. | Ballia | 1 | - | - |
| 6. | Banda | 2 | - | - |
| 7. | Barabanki | 2 | - | - |
| 8. | Bareilly | 2 | - | - |
| 9. | Basti | 2 | - | - |
| 10. | Budaun | 2 | - | 1 |
| 11. | Bulandshahr | 1 | - | - |
| 12. | Deoria | 2 | - | - |
| 13. | Etah | 1 | - | - |
| 14. | Etawah | 1 | - | - |
| 15. | Faizabad | 2 | - | - |
| 16. | Farrukhabad | 1 | - | - |
| 17. | Fatehpur | 1 | - | - |
| 18. | Firozabad | 2 | - | 1 |
| 19. | Ghaziabad | 2 | - | 1 |
| 20. | Ghazipur | 1 | - | - |
| 21. | Gonda | 1 | - | - |
| 22. | Gorakhpur | 1 | - | - |
| 23. | Jalaun at Orai | 2 | - | 1 |
| 24. | Jaunpur | 3 | - | - |
| 25. | Jhansi | 2 | - | - |
| 26. | Kanpur Nagar | - | 2 | - |
| 27. | Lalitpur | 1 | - | - |
| 28. | Lucknow | 3 | - | - |
| 29. | Mahura | 2 | - | 1 |
| 30. | Mainpuri | 1 | - | - |
| 31. | Mau | 1 | - | - |
| 32. | Meerut | 2 | - | - |
| 33. | Mirzapur | 2 | - | 2 |
| 34. | Muzaffarnagar | 2 | - | - |
| 35. | Pilibhit | 1 | - | - |
| 36. | Raebareli | 1 | - | - |
| 37. | Rampur | 1 | - | - |

| | | | | |
|-----|--------------|---|---|---|
| 38. | Saharanpur | 1 | - | - |
| 39. | Shahjahanpur | 2 | - | - |
| 40. | Sitapur | 1 | - | - |
| 41. | Sonbhadra | 2 | - | - |
| 42. | Sultanpur | 1 | - | - |
| 43. | Unnao | 1 | - | - |

(B) Proforma of the application for Special Judicial Magistrate/Special Metropolitan Magistrate.

**Photograph
(Attested
by Gazetted Officer)**

(i) Name of the applicant : _____

(ii) Father's name of the applicant: _____

(iii) Date of Birth : _____

(iv) Postal Address of applicant:

Present address: _____

Permanent address: _____

(v) Educational Qualification alongwith relevant certificate :

| Sl. No. | Qualification | Board/University | Year | Division/ Percentage of Marks. |
|---------|-----------------------------|------------------|------|--------------------------------------|
| 1. | High School / equivalent | | | |
| 2. | Intermediate/ equivalent | | | |
| 3. | Graduation | | | |
| 4. | LL.B. | | | |
| 5. | Any other | | | |

(vi) Option for the place of posting, not exceeding to: _____

(vii) Experience: _____

| Sl. No. | Institution | Designation | Duration; From ----To----- | Pay Scale |
|---------|-------------|-------------|----------------------------------|-----------|
| | | | | |

Signature of the applicant

Declaration : The information furnished by me is correct to the best of my knowledge. If any information furnished above is found to be false, my candidature would stand rejected.

(C) Eligibility: (a) Person who holds or has held any post under the Government

And

(b) Possesses the degree of law or otherwise is well experienced in relation to legal affairs to the satisfaction of the High Court.

(D) Term of Office: The term of the office as Special Judicial Magistrate /Special Metropolitan Magistrate shall be four years from the date of assumption of his charge or attaining the age of 70 years whichever is earlier.

(E) Instruction : All the applicants may submit their applications containing the particulars mentioned in para (B) to the District Judge of the district concerned, who shall after making proper scrutiny shall forward the same to the Hon'ble Court along with his remarks without any delay for consideration of the Hon'ble Court.